## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 254

## **TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)**

## **DEVELOPMENT OF BORDER VILLAGES**

254. SHRI V. ELUMALAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government is considering to develop border villages along the international borders in 17 States;

(b) if so, the details thereof;

(c) whether the Government has released Rs. 1,100 crore in 2017-18 for the all round development of these villages; and

(d) if so, the details thereof and the amount spent for each village, State and village-wise?

### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) & (b): Government of India is implementing the Border Area Development Programme (BADP) through the State Governments, in 396 border blocks of 111 border districts in 17 States viz, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand and West Bengal, as a major intervention to meet the developmental needs, and well being of the people living near the international border. The Programme was a 100% centrally sponsored gap

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filling programme till 2015-16. However, from 2016-17, on the recommendations of the Sub-Group of Chief Ministers, it has been classified as a Core Centrally Sponsored Scheme (CSS) and is now part of the National Development Agenda. The funding pattern of BADP (like other Core CSSs), in respect of 8 North Eastern States (viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) & 3 Himalayan States (viz. Himachal Pradesh, Jammu and Kashmir and Uttarakhand) is in the ratio 90:10 (Centre Share : State Share) and in respect of 6 other States (viz. Bihar, Gujarat, Punjab, Rajasthan, Uttar Pradesh and West Bengal) is in the ratio 60:40. The new funding pattern has been implemented from the financial year 2016-17.

(c) & (d): Village wise data about amount spent under BADP is not centrally maintained. Village wise physical and financial progress of projects implemented under BADP is monitored by the State Government concerned. However, the details regarding funds released (Central share) to the 17 States during the financial year 2017-18 are as follows:

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(Rs. in Crore)

SI.	State	Released 2017-18
No.		(Central Share)
1.	Arunachal Pradesh	154.14
2.	Assam	56.00
3.	Bihar	46.00
4.	Gujarat	31.73
5.	Himachal Pradesh	35.00
6.	Jammu.& Kashmir	198.89
7.	Manipur	27.56
8.	Meghalaya	36.56
9.	Mizoram	46.00
10.	Nagaland	40.04
11.	Punjab	28.00
12.	Rajasthan	116.00
13.	Sikkim	28.01
14.	Tripura	65.07
15.	Uttar Pradesh	38.00
16.	Uttarakhand	31.00
17.	West Bengal	122.00
	TOTAL	1100.00

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